

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3428
ANSWERED ON:11.12.2001
CRITERIA FOR UTILIZING FUNDS UNDER ARWSP
PRABHA RAU

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria for spending funds under Accelerated Rural Water Supply Programme (ARWSP);
- (b) whether this criteria is being followed by all the States, especially by Uttar Pradesh;
- (c) if not, the reasons therefor; and
- (d) the steps taken or proposed to be taken against the defaulting States?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

- (a) The funds under the ARWSP is to be utilised for providing drinking water supply facilities to rural habitations of the country at the rate of 40 litres per capita per day with a drinking water source /point made available for a 250 population within 1.6 Kilometers in plains and 100 meters elevation in hilly areas.
- (b) These norms are generally being followed by all the States. However as Uttar Pradesh has achieved full coverage as per the above norms they have been allowed to relax the norms subject to the condition that the community is actively involved in implementation of the higher service level as per the relaxed norm by sharing 10% of capital cost for implementation of schemes with enhanced service levels and shoulder full Operation and Maintenance responsibility thereafter.
- (c) & (d) Do not arise.